

Immediate Release

Telecom Regulatory Authority of India

“Notification for Designation of Testing and Certifying Agency for Conditional Access System (CAS) and Subscriber Management Systems (SMS)”

New Delhi, 20th September 2021- The Telecom Regulatory Authority of India notified the Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) (Third Amendment) Regulations, 2021 (1 of 2021), on 11th June 2021 which provides for a framework for technical compliance of CAS & SMS. The said framework is incorporated as Schedule IX in the Interconnection Regulations, 2017.

2. The amended regulations notified on 11.06.2021 envisions the operationalization and oversight of the framework for CAS and SMS is to be carried out through a Testing and Certification Agency. Therefore, the Authority today, through an order, has designated Telecommunication Engineering Centre (TEC) as a Testing and Certification Agency.

3. The copy of the Order is available on the TRAI website (www.traai.gov.in)

4. For any clarification/ information, please contact Shri Anil Kumar Bhardwaj, Advisor (B&CS) at Tel. No.: +91-11-23237922 or at email-id **advbcs-2@traai.gov.in**.

(V. Raghunandan)
Secretary, TRAI